

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP (IB)-127(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 19.04.2018

NAME OF THE PARTIES:

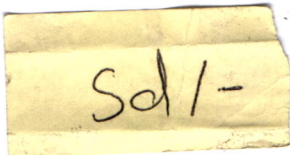
Manisha Packaging
v/s.
Gupta Synthetics Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

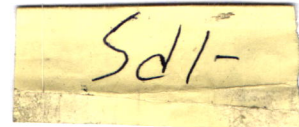
ORDER

The Counsel for the Petitioner is present. None present from the side of
Corporate Debtor.

At request of the Petitioner's Counsel, list this matter on **09.05.2018**.



RAVIKUMAR DURAISAMY
Member (Technical)



M.K. SHRAWAT
Member (Judicial)